

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 29/2018

IN

O.A. NO. 386/2016

IN THE MATTER OF:

Society for Protection of Culture, Heritage,
Environment, Traditions and Promotion
of National Awareness (CHETNA)

...Applicant

Versus

National Highway Authority of India & Ors

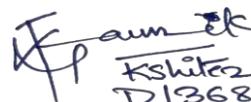
...Respondents

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RESPONDENT
(NATIONAL HIGHWAYS AUTHORITY OF INDIA)

THROUGH


Kshiteez
D/3684/18

MVKINI, LAW FIRM
'KINI HOUSE'

6/39 JANGPURA B
NEW DELHI-110014

PH: 011-24371038-40

Email: delhi@mvkini.com

NEW DELHI

FILED ON: 16.07.2020

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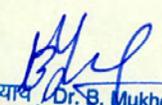
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COMPLIANCE REPORT IN TERMS OF ORDER DATED 18.06.2020 PASSED BY THIS HON'BLE TRIBUNAL IN EA NO. 29 of 2018 IN OA NO. 386/2016 BEING FILED ON BEHALF OF NATIONAL HIGHWAYS AUTHORITY OF INDIA

I, Dr. Biswajit Mukhopadhyay, S/o Late K.P.Mukherjee, aged 59 years, working as General Manager (Environment) with the National Highways Authority of India (NHAI), having its office at G - 5 & 6, Sector - 10, Dwarka, New Delhi - 110 075, do hereby solemnly affirm and state as under:

1. That I am acquainted with the facts and circumstances of the present case and as such competent to depose the present Affidavit on behalf of NHAI. The Deponent is duly authorised to file the present Compliance Report and the same has been filed on the basis of information derived from the records maintained by the National Highways Authority of India.
2. That the subject Execution Application was disposed of vide order dated 21.05.2019 and the Hon'ble Tribunal was pleased to direct as follows:




 डा० बी० मुखोपाध्याय / Dr. B. Mukhopadhyay
 महाप्रबंधक(पर्याव) / GM(Env.)
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 National Highways Authority of India
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 (Ministry of Road Transport & Highways)
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"27. Member (Administration), NHAI may file further affidavit about the extent of encroachment on National Highway, action plan for removal of such encroachment, extent of plantations, extent of access directly allowed from highways to buildings, requirement. of distance from highways for construction and indicating the status of preparation and execution of action plans by individual teams to ensure green work development and status of removal of encroachment by Task Force constructed by NHIDCL"

3. There after compliance report was filed before this Hon'ble Tribunal on 30.11.2019. The same was considered by this Hon'ble Tribunal on 03.12.2019 and the following directions were issued:

"9. Compliance affidavit has been filed on behalf of the NHAI and NHIDCL which furnishes some information on the subject but the same is not adequate. Let further affidavit be filed giving complete information before the next date.

10. The information also be provided in brief in a tabulated format giving details in cumulative manner on quarterly basis for last one year on State-wise numbers and extent of encroachments, numbers and extent of encroachments removed in the quarter for the last one year and number of direct openings created on national highways and action taken.

Similarly, details be provided with regard to provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted.

MoEF&CC has also not filed any response whatsoever nor is represented today. Last opportunity is granted for compliance and filing of response failing which the Joint Secretary concerned may remain present on the next date. MoEF&CC may coordinate

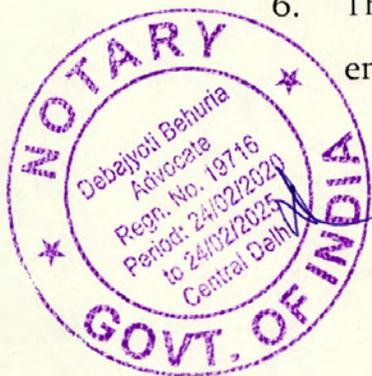


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महाप्रबंधक (पर्यावरण) / GM (Env.)
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with NHAI and concerned States/UTs or any other concerned authority.

11. We are informed that NHIDCL is a separate corporate identity. Accordingly, NHIDCL may file a separate status report on the subject on similar lines before the next date."

4. The matter was lastly listed on 18.06.2020, however, in view of the nationwide lockdown and restricted working conditions in view of the COVID-19 pandemic working of all the offices were affected and hence, the compliance affidavit could not be filed earlier. Further, on the date of virtual hearing, due to a technical error, the counsel representing NHAI got disconnected amidst the ongoing virtual proceedings and could not represent NHAI before this Hon'ble tribunal.
5. That this Hon'ble Tribunal Pursuant was pleased to direct NHAI to file further compliance affidavit to provide information in brief and in a tabulated format giving details in cumulative manner on quarterly basis for last one year on State-wise numbers and extent of encroachments, numbers and extent of encroachments removed in the quarter for the last one year and number of direct openings created on national highways and action taken. Further this Hon'ble Tribunal was also pleased to direct that the compliance affidavit should also include information with regard to provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted. Pursuant thereto, the present Compliance report is being filed with regard to the data of past one year i.e. 01.06.2019-01.06.2020.
6. That the tabulated representation of state wise extent of encroachments removed on quarterly basis for past one year vis-à-vis



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महाप्रबंधक(पर्याव) / GM(Env.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
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total numbers and extent of encroachments is provided is appended with the present compliance affidavit and marked as **Annexure-1**.

7. That the tabulated representation of state wise number of direct openings created on national highways under the purview of NHAI is appended with the present compliance affidavit and marked as **Annexure-2**.
8. That the tabulated representation of provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted is appended with the present compliance affidavit and marked as **Annexure-3**.
9. That further it is respectfully submitted that NHAI has planted around 1.43 crores trees throughout the country in the past three years, even apart from the statutory requirements, in order to maintain the ecology and the environmental balance. Further, planned to plant around 55 lakhs samples during April 2020-March 2021.
10. It is respectfully submitted that the answering Respondent i.e. NHAI has taken all possible steps in order to ensure the compliance of the directions issued by the Hon'ble Tribunal and to implement the Order dated 03.10.2018 in its true letter and spirit.
11. It is also submitted that other provisions and applicable policies of NHAI which were brought before of this Hon'ble Tribunal through the compliance affidavits filed by NHAI and same are not reproduced here for sake of brevity and the contents of the earlier affidavits be read as part and parcel of present affidavit.
12. It is respectfully brought to the notice of Hon'ble Tribunal that the contractual agreements between NHAI and its Concessionaire also



डॉ० वी० मुखोपाध्याय / Dr. V. Mukhopadhyay
 महाप्रबंधक (पर्याव) / GM (Env.)
 भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
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provide protections from encroachment through a special provision which reads as:

“10.5: Protection of site from encroachments: During the concession period the Concessionaire shall protect the site from any and all occupations, encroachments or encumbrances and shall not place or create nor permit any contractor or other person claiming through or under the Concessionaire to place or create any Encumbrance or security interest over all or any part of the site or the project Assets, or on any rights of the Concessionaire therein or under this agreement, save and accept as otherwise expressly set forth in this agreement.”

13. It is also humbly submitted that the contractual agreements between NHAI and its Concessionaire also provide provision of landscaping, Plantation and its maintenance along carriageway and median under schedule C of Agreement.
14. That it is the primary responsibility of the Concessionaire to protect the site from any encroachments, removal of all illegal access and Plantation of Trees along carriage way and median as well as maintenance there to. Hence, it would be in the interest of justice in case the concessionaires are also impleaded in the present proceedings for affective adjudication.
15. That NHAI would be filing appropriate application specifying the names of the Concessionaire responsible for the aforesaid acts to implead the parties in the present application with a view to apprise the Hon'ble tribunal the correct data/ status in the subject matter.
16. That if this Hon'ble Tribunal has any doubts, the NHAI is duty bound and will provide all and any information as directed by this Hon'ble Tribunal at any point of time.



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 महाप्रबंधक(पर्याव) / GM(Env.)
 भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
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17. That the contents of the present affidavit are correct and true to my knowledge.



DEPONENT

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महाप्रबंधक(पर्याव) / GM(Env.)
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
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VERIFICATION

16 JUL 2020

Verified at New Delhi on this 15th day of July 2020, that the contents of the above affidavit are true and correct on the basis of the information derived from the records in the ordinary course of its business. No part of it is false and nothing material has been concealed therefrom.



DEPONENT

डा० बी० मुखोपाध्याय / Dr. B. Mukhopadhyay
महाप्रबंधक(पर्याव) / GM(Env.)
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I Identified the Deponent who has signed in my presence

CERTIFIED THAT THE DEPONENT
Shri/Smt./M. Dr. Biswaji F. Mukhopadhyay
S/o, W/o R/o Lt. K.P. Mukherjee
Identified by Shri/Smt. Kshiti, Ddu
Has solemnly affirmed before me at
Delhi on as S' No. 9
That the contents of the affidavit
Which have been read & explained to
him are true & correct to his knowledge

16 JUL 2020

ANNEXURE -1

Copy of tabulated representation of state wise extent of encroachments removed on quarterly basis for past one year vis-à-vis total numbers and extent of encroachments

S.NO.	State	Cumulative quarterly detail for last one year	Detail of NH Stretch where encroachment has occurred	Number of direct unauthorized openings on National Highways
1	Assam	01.04.2019 to 30.06.2019	Nil	Nil
		01.07.2019 to 30.09.2019	Nil	Nil
		01.10.2019 to 31.12.2019	Nil	Nil
		01.01.2020 to 31.03.2020	Nil	Nil
2	Andhra Pradesh	01.04.2019 to 30.06.2019	<p>1.Capacity Augmentation of the Existing 4 Lane Stretch from Ichhapuram to Narasannapeta from Km 470.415 to Km 580.700 (design length=110.285 km) of Nh-16 (Old Nh-5) In the State of Andhra Pradesh Under NHDP-V. Project is under implimentation.</p> <p>2. 6-laning of Ranasthalam - Anandapuram section of NH16 from Km.634.000 to Km.681.000</p> <p>3.6-laning of Anandapuram - Anakapalli section of NH16 from Km.580.700 to Km.634.000</p> <p>4.6-laning of Narasannapet - Ranasthalam section of NH16 from Km.580.700 to Km.634.000</p> <p>5.Projects comprising of 09 National Highway Stretches under TOT (Bundle-I) Project from Punitola to Icchapuram section of NH-16 (From CH-419+600-484+000) in the state of Odisha and Andhra Pradesh(PKG-6).</p> <p>6.Projects comprising of 09 National Highway Stretches under TOT (Bundle-I) Project from Icchapuram to Narasannapeta section of NH-16(From CH 484+000 - 580+700) in the state of Andhra Pradesh (PKG-5).</p> <p>7. Rehabilitation and up – gradation of stretch from Kathipudi - Start of Kakinada bypass from Km.0.000 to 27.500 of NH-214 (New NH-216) to four lane with paved shoulder in the State of Andhra Pradesh on EPC basis</p> <p>8. Siddhantham to Gundugolanu section of NH 216A (from km 950+542 to km 1022+494)</p> <p>9. Diwancheruvu - Siddhantham Section of NH 216A (from Km.901+500 to Km.950+542)</p> <p>10. Annavaram – Diwancheruvu</p>	42
		01.07.2019 to 30.09.2019		
		01.10.2019 to 31.12.2019		
		01.01.2020 to 31.03.2020		

			<p>Section of NH 16 (from Km.830+525 to Km.901+500)</p> <p>11. Ankapalli - Annavaram Section of NH 16 (from Km.741+255 to Km.830+525)</p> <p>12. 4-Laning of NH-9 from Vijayawada-Machilipatnam section from km. 0.000 to km. 63.800 (Approx. length 64.611 km) in the state of Andhra Pradesh under NHDP Phase – III to be executed on EPC mode</p> <p>13. Six laning of existing 4-lane Gundugolanu (km,1022+480) to Kanaka Duramma Varadhi (1100+694)Section of NH-16 (Old NH-5) in the State of Andhra Pradesh</p> <p>14.Operation & Maintenance of 4-lane divided carriageway facility of Nandigama-Ibrahimpattam-Vijayawada (Km.217 to Km.265) Section of NH-9 constructed on BOT basis in AP</p> <p>15.Rehabilitation and Upgradation of NH-221 from Km.32.735 to Km.71.200 (Chandragudem- AP/Telangana Border) (38.47km) in AP to two lanes with paved shoulders under NHDP-IV on EPC basis</p> <p>16. Tada – Chilakaluripet section of NH-16 and Vaggampalli – Dornala TjN of NH-565 in the state of Andhra Pradesh</p> <p>17.6-laning of Chilakaluripet to Vijayawada of NH-16</p> <p>18. Design Engineering, Financing, Procurement, Construction, Operation and Maintenance of for four laning of Kadapa – Kurnool section of NH-18 from the existing Km: 167.750 to Km: 356.502 in the state of Andhra Pradesh under NHDP Phase-III BOT Basis</p>	
3	Bihar	01.04.2019 to 30.06.2019	1. Hajipur-Muzzafarpure section of NH-77, New NH no 22	16
		01.07.2019 to 30.09.2019	2. Chhapra-Hajipur section of NH-19, New NH no 31.	2
		01.10.2019 to 31.12.2019	3. Chhapra-Siwan-Gopaganj section of NH-85, New NH no 531	2
		01.01.2020 to 31.03.2020	4. Chhapra-Rewaghat-Muzzafarpur section of NH-102, New NH no 722	2
4	Chhatisgarh	01.04.2019 to 30.06.2019	1. 4 Laning of Simga- Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026 (Pkg-II) on EPC MODE	27
		01.07.2019 to 30.09.2019		
		01.10.2019 to 31.12.2019	2. 4 Laning of Sargaon- Bilaspur Section of NH-200 (New NH-130)	

		01.01.2020 to 31.03.2020	from Km 91+026 to Km 126+525 (Package-III) on EPC MODE 3. Four Laning of Orissa Border-Aurang section from Km 88.000 to Km 239.000 of NH-6 in the State of Chhattisgarh to be executed as BOT (Toll) on DBFOT Pattern under NHDP Phase IV 4.Design, Engineering, Finance, Construction, Operation and maintenance of End of Durg Bypass-Chhattisgarh/Maharashtra Border Under NHDP Phase IIIA on Build, Operate and Transfer (BOT) Basis. 5. Four laning of Raipur-Aurang from Km.239.000 to Km. 282.000 of NH-6 (New NH-53) in the State of Chhattisgarh executed as BOT (Toll) on DBFOT pattern under NHDP-IV	
5	Delhi	01.04.2019 to 30.06.2019	Nil	Nil
		01.07.2019 to 30.09.2019	Nil	Nil
		01.10.2019 to 31.12.2019	Nil	Nil
		01.01.2020 to 31.03.2020	Nil	Nil
6	Goa	01.04.2019 to 30.06.2019	Verna Jun to Varnapur Jun (From Km 0.00 to Km 13.00)	Nil
		01.07.2019 to 30.09.2019		Nil
		01.10.2019 to 31.12.2019		Nil
		01.01.2020 to 31.03.2020		Nil
7	Gujarat	01.04.2019 to 30.06.2019	Nil	330
		01.07.2019 to 30.09.2019	Nil	
		01.10.2019 to 31.12.2019	Nil	
		01.01.2020 to 31.03.2020	Nil	
8	Haryana	01.04.2019 to 30.06.2019	Zirakpur Parwanoo Section of NH-05 UP/Haryana Border-Yamuna Nagar-Saha-Barwala-Panchkula section of NH-73 (Pkg-I) UP/Haryana Border-Yamuna Nagar-Saha-Barwala-Panchkula section of	553
		01.07.2019 to 30.09.2019		
		01.10.2019 to 31.12.2019		

		01.01.2020 to 31.03.2020	NH-73 (Pkg-II) UP/Haryana Border-Yamuna Nagar-Saha-Barwala-Panchkula section of NH-73 (Pkg-III) 6 laning of Panipat- Jalandhar section of NH-1 (New NH-44) Elevated Panipat City on NH-1 (New NH-44) Ambala Kaithal Section of NH-65 (Pkg-I) Ambala Kaithal Section of NH-65 (Pkg-II) Jind-Bhiwani Section of NH-709A Jhajjar - Loharu Section of NH 334B Jind-Karnal Section of NH-709A Kaithal to Rajasthan Border Section of NH-152/65 Rohtak Bawal Section of NH-71 (New NH-352) Jind-Gohana road of NH-352A under NH(O) Delhi Haryana Border to Rohtak Section of NH-10 (New NH-9) Rohna- Jhajjar Section of NH-334B Jind-Punjab Haryan Border Section of NH-71 Rohtak Jind Section of NH-71 Rohtak Panipat Section of NH-709 Hisar - Dabwali Section of NH-10 (Pkg-I) Hisar - Dabwali Section of NH-10 (Pkg-II)	
9	Himachal Pradesh	01.04.2019 to 30.06.2019	(1) Pandoh- Takoli, Section of NH-21 (New NH-3)	8
		01.07.2019 to 30.09.2019	(2) Parwanoo - Solan, Sectin of NH 22 (New NH-05)	2
		01.10.2019 to 31.12.2019	(3) Shimla Bypass, Sectin of NH 22 (New NH-05)	5
		01.01.2020 to 31.03.2020	(4) HP/Punjab Boarder to Mandi section of NH-20 (new NH-154) (5) Shimla Mataur Section of NH-88 from km 0.000 to km 223.700 in the state of Himachal Pradesh	7
10	Jammu	01.04.2019 to 30.06.2019	NH-44 Sidhra to Udhampur from Km. 15.000 to 67.00. NH-44 Kunjwani to Sidhra from Km. 0.00 to 15.00 of Jammu Bypass	17
		01.07.2019 to 30.09.2019	NH-44 Balole Bridge to Kunjwani from Km. 94.300 to 97.200.	15
		01.10.2019 to 31.12.2019	NH-44 Kootah Morh to Balole Bridge from Km. 54.700 - 94.300	16
		01.01.2020 to 31.03.2020	NH-44 Lakhanpur to Kootah Morh frm Km. 16.360- 54.700 NH-44 Udhampur to Chenani Km 67.00 to Km 89.00 & Nashri to Ramban Km 130.00 to Km 151.00 NH-44 Chenani Nashri tunnel Km 89.00 to km 130.00 NH-44 Ramban to Banihal Km 151.000 to 187.000 NH-44 Quazigund Banihal Stretch	15

			NH-44 Srinagar Banihal Section From Km. 220+700 to Km 286+110	
11	Jharkhand	01.04.2019 to 30.06.2019	No Encroachment	0
		01.07.2019 to 30.09.2019		0
		01.10.2019 to 31.12.2019		0
		01.01.2020 to 31.03.2020		0
12	Karnataka	01.04.2019 to 30.06.2019	Bangalore - Devanahalli Section of NH-44 from Km. 534.720 to 556.840 KNT-2	NIL
		01.07.2019 to 30.09.2019	Bangalore-Nelamangala section of NH-48 from km. 10.000 to 29.500	NIL
		01.10.2019 to 31.12.2019	Mulbagal-AP/KNT Border section of NH-75 from km. 216.912 to 239.100	NIL
		01.01.2020 to 31.03.2020	Bangalore-Hoskote-Mulbagal Section of NH-75 from km.237.700 to km.318.000 AP/ Karnataka Border - Devanhalli SIX Laning of Tumkur-Chitradurga BOT Project NH-48 Four laning of Hospet - Chitradurga section of NH50 from km. 299.00 to km. 418.750 Six laning of Chitradurga - Davanagere including Chitradurga bypass of NH-48 (Old NH-4) Six laning of Davanagere- Haveri section from Km.260.000 to Km.338.923 of NH-48 Nelamangala - Tumkur section from Km 29.5 to Km 62.0 on NH - 48 (old NH - 4) Four laning of Byrapur - Challakere section of NH150A from Km 308+550 to 358+500 Six laning of Dharwad - Belgaum section of NH4 from Km 433 to Km 515 executed as BOT (TOLL) basis under NHDP Phase V Four laning and strengthening of Km.515 to Km.592.240, Belgaum Maharashtra Border Section of NH-4 in the State of Karnataka 4 Laning of Belgaum - Khanapur Section (Km 0+000 - Km 30+800) Package-I of NH-4A in the State of Karnataka on Hybrid Annuity Mode. 2 Laning with Paved Shoulder from Km 30+800 to Km 70+800 and 2 Laning without Paved Shoulder from Km 70+800 to Karnataka/Goa Border (km 84+120) Package-II of NH-4A in the State of Karnataka on EPC Mode. Six laning & Strengthening of Km 340	NIL

			<p>to Km 403.400 Haveri – Hubballi section of NH48 (old NH4) to be executed as Hybrid Annuity mode under NHDP Phase-V in the State of Karnataka.</p> <p>Bijapur-Gulbarga-Homnabad section of NH-218 (New NH-50) Vijayapur MH/KN Border - Sangareddy section of NH-09 (New NH-65)</p> <p>Bijapur - Hungund section of NH-13 (New NH-50)</p> <p>Nelamangala to Devihalli Section of NH-75</p> <p>Devihalli to Hassan Section of NH-75</p> <p>Four laning of Hospet – Hundung Section of NH-13</p> <p>"Four Laning of Kundapur-Surathkal Section and Nantoor to Talapady Section of NH- 66 (formerly NH-17) in the State of Karnataka under NHDP Phase-III programme.</p> <p>(Encroachment at Km.283+300 to 358+285 & 1+900 to 17+200)"</p> <p>4/6 laning of Goa Karnataka Border - Kundapur Section of NH-17 (Km. 93.700 to Km. 283.300)</p> <p>(NHAI/DBFOII/DPR/01) Project on DBFO Pattern under NHDP.</p> <p>From km.08+765 to km.33+130 (from Silk board to Attibele)NH-44)</p>	
13	Kerala	01.04.2019 to 30.06.2019	1. Four Laning of Kazhakuttom to Mukkola section from Km. 0.000 to Km.26.500 of NH-66 (Old NH-47) in the state of Kerala under NHDP Phase III on Engineering, procurement and construction (EPC) Mode.	5
		01.07.2019 to 30.09.2019		8
		01.10.2019 to 31.12.2019		7
		01.01.2020 to 31.03.2020	<p>2. Four Laning of Mukkola to Kerala/Tamil Nadu Border section from Km. 26.500 to Km. 43.000 of NH-47 (Old NH-47)in the state of Kerala under NHDP Phase III on Engineering, procurement and construction (EPC) Mode</p> <p>3. Four laned stretch of Edapally-Vytilla-Aroor Section from Km. 342.000 to Km 358.750 on NH-66 (Old NH-17) in the State of Kerala on OMT Basis.</p> <p>4. Four lane NH connectivity to ICXTT Vallarpadam stretch between Kalamassery (Ch. Km 0.000) to Vallarpadam (Ch. Km 17.121) Section of NH-966A (Old No NH-47C).</p> <p>5. Four laned stretch of Thrissur to Edapally section of NH-544 (Old NH-47) under BOT(Toll)</p>	8

			6. Four laned stretch of Walayar to Vadakkancherry section of NH-544 (Old NH-47) under BOT(Toll) 7. Six laning of Vadakkancherry to Thrissur section of NH-544 (Old NH-47) under BOT(Toll)	
14	Madhya Pradesh	01.04.2019 to 30.06.2019	Indore Guj/MP Border Section of NH-59Khal-MP/MH Border Section of NH-3 from Km 84.700 to Km. 167.500Indore-Dewas Section of NH-3 from Km 577.500 to Km 610.000 and Km 0.0000 to Km 12.600Biaora to Dewas Section from Km 426+100 to Km 566+450Indore-Khalghat Section Between Km 12+600 to 84+700Baran-Shivpuri section NH-27Guna-Biaora Section NH-46Gwalior-Shivpuri Section of NH-46Shivpuri-Guna Section of NH-46NH-69NH-12NH-86 (Extn.)Rewa-Maihar Section of NH-30 Old NH-7 (Pkg-1)Maihar-Sleemnabad Section of NH-30 Old NH-7 (Pkg-2)Agra-Gwalior section from Km. 8.00 to Km. 103 on NH-44 (OLD NH-3)Gwalior Bypass connecting Km. 103 of NH-3 to Km. 16 of NH-75Operation & Maintenance of Lalitpur-Sagar-Lakhnadon from Km 99.005 to Km 415.089 Section of NH-26 on OMT basis in the State of UP & MP (Package no. 14 (NS)NH-44NH-39Sleemnabad-Jabalpur Section NH-7 from Km. 397.000 to Km 465.500Jabalpur-Lakhnadon Section of NH-7 from Km 465.500 to Km. 546.425Hiran Sindoor Section NH-12 from Km. 66.00 to Km. 130.00	6
		01.07.2019 to 30.09.2019		24
		01.10.2019 to 31.12.2019		5
		01.01.2020 to 31.03.2020		1
15	Maharashtra	01.04.2019 to 30.06.2019	Mahagaon-Yavatmal-Wardha-Buttibori section of NH-361 MP/MH Border to Dhule section of NH-3 Talegaon - Amravati section of NH-6 NH-60 & 848 (Dhule-Thane), NH-65 (Pune-Solapur-MH/KNT Border), NH-66 (Panvel-Indapur) NH-48 (Satara-Kagal) NH-60 (Khed-Sinnar) NH-52 (Solapur-Yedshi) NH-17B (Verna Junction - Vernapuri Junction)	184
		01.07.2019 to 30.09.2019		0
		01.10.2019 to 31.12.2019		0
		01.01.2020 to 31.03.2020		0
16	Meghalaya	01.04.2019 to 30.06.2019	Jorabat - Barapani section 00+000 to 20+000= 64 20+000 to 40+000= 91 40+000 to 61+800= 41	3 openings (21+020, 47+405 and 53+980)
		01.07.2019 to 30.09.2019	Jorabat - Barapani section 00+000 to 20+000= 64 20+000 to 40+000= 91 40+000 to 61+800= 41	3 openings (21+020, 47+405 and 53+980)

		01.10.2019 to 31.12.2019	Jorabat – Barapani section 00+000 to 20+000= 6820+000 to 40+000= 9640+000 to 61+800= 46	3 openings(21+020, 47+405 and 53+980)
		01.01.2020 to 31.03.2020	Jorabat – Barapani section 00+000 to 20+000= 120 20+000 to 40+000= 109 40+000 to 61+800= 50	3 openings (21+020, 47+405 and 53+980)
17	Odisha	01.04.2019 to 30.06.2019	NH5A (Chandikhole-Paradip), NH-316 (Bhubaneswar-Puri), NH-16 (Bhubaneswar - Chandikhole)	18
		01.07.2019 to 30.09.2019		17
		01.10.2019 to 31.12.2019		12
		01.01.2020 to 31.03.2020		10
18	Punjab	01.04.2019 to 30.06.2019	NH-1 from Km 407.100-456.100 Four laning of Jalandhar – Pathankot - Madhopur section and KM 4.230 to Km.117.750/Km4.00 and Km.16.350 NH-1A Four Laning of Pathankot to Amritsar Road Section of NH-15 from Km. 6.082 to Km. 108.502 Improvement of Amritsar bypass by construction of additional structures and service road on NH-I 4 laning of Phagwara-Rupnagar Section of NH-344A from Khemkaran Town to start of Amritsar Bypass Package-II Ramdas to Gurdaspur Package-V Construction of Elevated Structure at Phagwara City in the State of Punjab NH-205 Kurali to Kirapur Ambala-Chandigarh NH 152 Kharar-Ludhiana NH-95 Kharar-Kurali NH-205 End of Patiala Bypass to start of Sangrur Bypass section of NH-64 (New NH-07)	158
		01.07.2019 to 30.09.2019		
		01.10.2019 to 31.12.2019		
		01.01.2020 to 31.03.2020		
19	Rajasthan	01.04.2019 to 30.06.2019	1. Gurgaon-Kotputli-Jaipur section of NH-8 from Km 42.700 to Km 273.000	58
		01.07.2019 to 30.09.2019	2. Jaipur-Tonk-Deoli section of NH-12 3. Kishangarh - Gulabpura	110
		01.10.2019 to 31.12.2019	Section of NH-79A & NH-79 4. Kishangarh -Ajmer- Beawar Section	78

		01.01.2020 to 31.03.2020	<p>of NH-8</p> <p>5. Bheem - Gulabpura Section of NH-148D</p> <p>6. Nimbijodha-Degana-Merta City Section of NH-458</p> <p>7. Lambia-Raipur Section of NH-458</p> <p>8. Rajsamand - Bhilwara Section of NH-758</p> <p>9. Bhilwara-Ladpura Section of NH-758</p> <p>10. Chittorgarh-Kota Section of NH-27</p> <p>11. Agra - Bharatpur Section of NH-11</p> <p>12. Bharatpur – Mahua Section of NH-21</p> <p>13. Mahua - Jaipur Section of NH-11</p> <p>14. Karauli - Dholpur Section of NH-11B</p> <p>15. Uncha Nagla - Dholpur Section of NH-123</p> <p>16. Kota Bypass of NH-27 (from Km 1052.429 to 1080.263)</p> <p>17. Kota-Baran section of NH-27 (from Km 1080.263 to 1184.322)</p> <p>18. Deoli-Kota section of NH-12 (from Km 167.624 to 250.144)</p> <p>19. Jhalawar-Raj./MP Border section of NH-12</p> <p>20. Gulabpura-Uniara section of NH-148D</p> <p>21. Tonk-Sawaimadhopur section of NH-116</p> <p>22. Jaipur-Reengus Section of NH-52</p> <p>23. Reengus-Sikar Section of NH-52</p> <p>24. Raj. Border-Fatehpur-Salasar Section of NH-52 & 58</p> <p>25. Salasar-Nagaur Section of NH-58</p> <p>26. Six Laning of Chittorgarh-Udaipur Section of NH-76</p> <p>27. Six Laning of Udaipur-Ratanpur – Samlaji Section of NH-8</p>	68
20	Tamilnadu	01.04.2019 to 30.06.2019	1. Thanjavur – Pudukottai Section of NH-226	60
		01.07.2019 to 30.09.2019	2. Madurai - Kanyakumari of NH-7 3. Thanjavur – Trichy Section of NH-67	4
		01.10.2019 to 31.12.2019	4. Madurai - Tuticorin Section of NH-45B	4

		01.01.2020 to 31.03.2020	<p>5. Tirunelveli - Tuticorin Section of NH-7A</p> <p>6. Karur - Dindigul section of NH - 7</p> <p>7. Dindigul-Theni-Kumili section of NH-45E & 220</p> <p>1. Chennai - Tada section of NH-5</p> <p>2. Chennai Bypass</p> <p>3. Tirupati-Tiruthani-Chennai section of NH 205</p> <p>4. Hosur Krishnagiri Section</p> <p>5. Krishnagiri Walajahpet section</p> <p>6. Thumbipadi - Namakkal section of NH-7</p> <p>7. Salem - Ulundurpet section of NH-68</p> <p>8. Tindivanam - Ulundurpet section of NH 45</p> <p>9. Pondicherry - Tindivanam Section of NH-66</p> <p>10. Chengapalli - Walayar section of NH-47</p> <p>11. Namakkal Karur section of NH-7</p> <p>12. Trichy - Karur section of NH-7</p> <p>13. Tambaram - Tindivanam section of NH-45</p> <p>14. Poonamallee - Walajahpet section of NH-4</p>	0
21	Telangana	01.04.2019 to 30.06.2019	Hyderabad - Yadgiri Section of NH-163 from Km.18.600 to Km.54.000.	0
		01.07.2019 to 30.09.2019	Nagpur - Hyderabad Section of NH-44 from Km.175/000 to Km.230/000	0
		01.10.2019 to 31.12.2019	Nagpur - Hyderabad Section of NH-44 from Km.230/000 to Km.278/000.	0
		01.01.2020 to 31.03.2020	<p>Nagpur - Hyderabad Section of NH-44 from Km.278/000 to Km.308.000</p> <p>Nagpur - Hyderabad Section of NH-44 from Km.308/000 to Km.367/000</p> <p>Nagpur - Hyderabad Section of NH-44 from Km.308/000 to Km.367/000</p> <p>Nagpur - Hyderabad Section of NH-44 from Km 367.000 to Km 464.</p> <p>Hyderabad - Bangalore Section of NH-44 from Km.34/140 to Km.80/306.</p> <p>Hyderabad - Bangalore Section of NH-44 from Km. Km.80.050 to Km.135.740.</p> <p>Hyderabad - Bangalore Section of NH-44 from Km.135.740 to Km.211.000.</p> <p>Hyderabad - Vijayawada Section of NH-65 from Km.40.000 to Km.190.600 falls in Telangana from km.190.600 to 221.500 falls in the State of Andhra Pradesh</p>	0
22	Uttar Pradesh	01.04.2019 to 30.06.2019	Ghaziabad-Aligarh Section of NH91. 23.600 to 149.900	129
		01.07.2019 to 30.09.2019	Aligarh to Mainpuri Section of NH-91, Pkg-I, II & III.	
		01.10.2019 to 31.12.2019	NH-709B NH-709AD	

		01.01.2020 to 31.03.2020	NH-334B Bara-Orai NH-27 (ch. 1515.713 to ch. 1578.513) Six laning of Chakeri-Allahabad Section of NH-19 Etawah- Chakeri NH-02, 465+000 to 483+687 (Elevated Portion) Two laning of Kanpur-Kabrai Section of NH-34 Aligarh – Moradabad section of NH-93 Hapur – Moradabad section of NH-24 Moradabad Bareilly Section NH-24 Bareilly- Sitapur Project Aligarh-Kanpur Section of NH-91(Pkg-IV & V) Agra-Aligarh section of NH-93/509 Agra-Etawah section of NH-2 Ghaghara Bridge-Varanasi section of NH-233, Pkg-1 Kanpur - Ayodhya OMT-10 Lucknow to Sitapur Section of NH-24 Lucknow to Raebareli of NH-24B Barabanki to Jarwal Road NH-28C Pkg-1 Jarwal to Bahraich NH-28C Pkg-2 Bahraich Bypass Rupaidiha NH-28C Pkg-3 Lucknow to Sultanpur of NH-56 Lucknow Outer Ring Road Pkg-3B Operation & Maintenance of NH-28 (New NH- 27) from Km. 135.000 to 251.700 of Ayodhya-Gorakhpur Section in State of Uttar Pradesh Design Construction Finance & Operation of NH-28 (New NH- 27) from km. 0.00 to Km. 32.270 Gorakhpur Bypass Section on Annuity Basis in State of Uttar Pradesh. Operation & Maintenance of NH-28 (New NH- 27) from Km. 279.800 to 360.915 of Gorakhpur to U.P. Bihar Border Section in State of Uttar Pradesh	
23	Uttarakhand	01.04.2019 to 30.06.2019	NIL	NIL
		01.07.2019 to 30.09.2019	NIL	NIL
		01.10.2019 to 31.12.2019	NIL	NIL
		01.01.2020 to 31.03.2020	NIL	NIL
24	West Bengal	01.04.2019 to 30.06.2019	1. Krishnagar-Baharampore Section from Km.115.000 to Km.193.000 of NH-34	68
		01.07.2019 to 30.09.2019	2. Berhampore – Farakka Section of NH-34 from Km 191.416 to Km	121
		01.10.2019 to 31.12.2019	294.684	83

		01.01.2020 to 31.03.2020	<p>3. Farakka – Raiganj Section of NH-34 from Km 295.000 to Km 398.000</p> <p>4. 4 lane bridge over River Ganga at downstream of Farakka Barrage.</p> <p>5. Raiganj Dalkhola section of NH-34.</p> <p>6. Ghospukur-Dhupguri section from km 0.00-km 83.785 of 31D.</p> <p>7. Islampur Bypass of NH-31 From Km 0.00 to km 10.31</p> <p>8. Falakata - Salsalabari section of NH-31D From Km 113.200 to km 154.854</p> <p>9. Barwa-Adda-Panagarh Section of NH-2 from Km. 398.240 to Km.521.120 including Panagarh Bypass.</p> <p>10. Kolaghat - Haldia section of NH-41 From km 0.00 to km 53.472.</p> <p>11. Dhankuni-Kharagpur Section of NH-6 from Km. 17.600 to Km. 129.00</p>	46
	Total			

ANNEXURE -2**Copy of tabulated representation of state wise number of direct openings created on national highways under the purview of NHAI****DETAIL OF GREEN BELT ON EITHER SIDE OF HIGHWAY**

S. No	Name of the State	Quarterly	Cumulative quarterly detail for last one year			Percentage of survival	Proposed plantation during 2020-21
			Median	Avenue	Total		
1	Assam	01.04.2019 to 30.06.2019	2252	12320	14571	1	252935
		01.07.2019 to 30.09.2019	10507	57491	67998	1	
		01.10.2019 to 31.12.2019	1501	8213	9714	1	
		01.01.2020 to 31.03.2020	751	4107	4857	1	
2	Andhra Pradesh	01.04.2019 to 30.06.2019	10382	9077	19459	1	99095
		01.07.2019 to 30.09.2019	145352	127080	272432	1	
		01.10.2019 to 31.12.2019	31147	27231	58378	1	
		01.01.2020 to 31.03.2020	20765	18154	38919	1	
3	Bihar	01.04.2019 to 30.06.2019	2831	4860	7691	0	459534
		01.07.2019 to 30.09.2019	8493	14581	23074	0	
		01.10.2019 to 31.12.2019	39633	68045	107678	0	
		01.01.2020 to 31.03.2020	5662	9721	15383	0	
4	Chhatisgarh	01.04.2019 to 30.06.2019	5152	7866	13019	1	47300
		01.07.2019 to 30.09.2019	24044	36709	60753	1	
		01.10.2019 to 31.12.2019	3435	5244	8679	1	
		01.01.2020 to 31.03.2020	1717	2622	4340	1	
5	Delhi	01.04.2019 to 30.06.2019	110	851	960	1	1000
		01.07.2019 to 30.09.2019	511	3969	4480	1	
		01.10.2019 to 31.12.2019	73	567	640	1	
		01.01.2020 to 31.03.2020	37	284	320	1	
6	Gujarat	01.04.2019 to 30.06.2019	8250	4500	12750	1	215999
		01.07.2019 to 30.09.2019	38500	21000	59500	1	
		01.10.2019 to 31.12.2019	5500	3000	8500	1	
		01.01.2020 to 31.03.2020	2750	1500	4250	1	
7	Haryana	01.04.2019 to 30.06.2019	15451	16315	31765	1	101984
		01.07.2019 to 30.09.2019	72103	76135	148238	1	
		01.10.2019 to 31.12.2019	10300	10876	21177	1	
		01.01.2020 to 31.03.2020	5150	5438	10588	1	
8	Himachal Pradesh	01.04.2019 to 30.06.2019	300	4575	4875	1	33500
		01.07.2019 to 30.09.2019	1400	21350	22750	1	
		01.10.2019 to 31.12.2019	200	3050	3250	1	
		01.01.2020 to 31.03.2020	100	1525	1625	1	
9	Jammu	01.04.2019 to 30.06.2019	1541	63	1604	1	79872
		01.07.2019 to 30.09.2019	7189	294	7483	1	
		01.10.2019 to 31.12.2019	1027	42	1069	1	
		01.01.2020 to 31.03.2020	514	21	535	1	
10	Jharkhand	01.04.2019 to 30.06.2019	8502	9987	18489	1	379749
		01.07.2019 to 30.09.2019	39677	46605	86283	1	
		01.10.2019 to 31.12.2019	5668	6658	12326	1	
		01.01.2020 to 31.03.2020	2834	3329	6163	1	
11	Karnataka	01.04.2019 to 30.06.2019	31322	8657	39979	1	145513

		01.07.2019 to 30.09.2019	102271	27680	129951	1	
		01.10.2019 to 31.12.2019	56226	15197	71423	1	
		01.01.2020 to 31.03.2020	37725	10743	48468	1	
12	Kerala	01.04.2019 to 30.06.2019	2100	196	2296	1	13471
		01.07.2019 to 30.09.2019	9800	914	10714	1	
		01.10.2019 to 31.12.2019	1400	131	1531	1	
		01.01.2020 to 31.03.2020	700	65	765	1	
13	Madhya Pradesh	01.04.2019 to 30.06.2019	43439	32483	75922	1	53304
		01.07.2019 to 30.09.2019	202713	151589	354302	1	
		01.10.2019 to 31.12.2019	28959	21656	50615	1	
		01.01.2020 to 31.03.2020	14480	10828	25307	1	
14	Maharashtra	01.04.2019 to 30.06.2019	120532	120935	241468	1	566049
		01.07.2019 to 30.09.2019	562484	564365	1126849	1	
		01.10.2019 to 31.12.2019	80355	80624	160978	1	
		01.01.2020 to 31.03.2020	40177	40312	80489	1	
14	Meghalaya	01.04.2019 to 30.06.2019	2504	224	2728	1	27000
		01.07.2019 to 30.09.2019	11686	1043	12729	1	
		01.10.2019 to 31.12.2019	1669	149	1818	1	
		01.01.2020 to 31.03.2020	835	75	909	1	
15	Odisha	01.04.2019 to 30.06.2019	0	25881	25881	1	240000
		01.07.2019 to 30.09.2019	0	120779	120779	1	
		01.10.2019 to 31.12.2019	0	17254	17254	1	
		01.01.2020 to 31.03.2020	0	8627	8627	1	
16	Punjab	01.04.2019 to 30.06.2019	1542	1885	3427	1	0
		01.07.2019 to 30.09.2019	7196	8795	15991	1	
		01.10.2019 to 31.12.2019	1028	1256	2284	1	
		01.01.2020 to 31.03.2020	514	628	1142	1	
17	Rajasthan	01.04.2019 to 30.06.2019	156543	62301	218844	1	634722
		01.07.2019 to 30.09.2019	730533	290740	1021273	1	
		01.10.2019 to 31.12.2019	104362	41534	145896	1	
		01.01.2020 to 31.03.2020	52181	20767	72948	1	
18	Tamilnadu	01.04.2019 to 30.06.2019	16285	9918	26203	1	580026
		01.07.2019 to 30.09.2019	65138	39673	104811	1	
		01.10.2019 to 31.12.2019	211699	128937	340636	1	
		01.01.2020 to 31.03.2020	32569	19837	52406	1	
19	Telangana	01.04.2019 to 30.06.2019	23398	25619	49017	1	334268
		01.07.2019 to 30.09.2019	327569	358672	686241	1	
		01.10.2019 to 31.12.2019	70193	76858	147052	1	
		01.01.2020 to 31.03.2020	46796	51239	98034	1	
20	Uttar Pradesh	01.04.2019 to 30.06.2019	88859	54099	142957	1	743899
		01.07.2019 to 30.09.2019	414673	252461	667134	1	
		01.10.2019 to 31.12.2019	59239	36066	95305	1	
		01.01.2020 to 31.03.2020	29620	18033	47652	1	
21	Uttarakhand	01.04.2019 to 30.06.2019	5929	1080	7009	1	550638
		01.07.2019 to 30.09.2019	27668	5040	32708	1	
		01.10.2019 to 31.12.2019	3953	720	4673	1	
		01.01.2020 to 31.03.2020	1976	360	2336	1	
22	West Bengal	01.04.2019 to 30.06.2019	12564	12879	25444	1	230000
		01.07.2019 to 30.09.2019	58633	60103	118737	1	
		01.10.2019 to 31.12.2019	8376	8586	16962	1	
		01.01.2020 to 31.03.2020	4188	4293	8481	1	
	Total		4455906	3508040	7963946		5789858

ANNEXURE -3

Copy of tabulated representation of provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted

Availability of Space for Green Belt on either side of Highway

S. No	Name of the State	Proposed plantation during 2020-21		
		Median	Avenue	Total
1	Assam	144320	108615	252935
2	Andhra Pradesh	39869	59226	99095
3	Bihar	122377	337157	459534
4	Chhatisgarh	32269	15031	47300
5	Delhi	300	700	1000
6	Gujarat	73917	142082	215999
7	Haryana	62066	39918	101984
8	Himachal Pradesh	5000	28500	33500
9	Jammu	42094	37778	79872
10	Jharkhand	145185	234564	379749
11	Karnataka	48209	97304	145513
12	Kerala	11190	2281	13471
13	Madhya Pradesh	29767	23537	53304
14	Maharashtra	304077	261972	566049
15	Meghalaya	27000	0	27000
16	Odisha	80000	160000	240000
17	Punjab	0	0	0
18	Rajasthan	380833	253889	634722
19	Tamilnadu	359189	220837	580026
20	Telangana	125871	208397	334268
21	Uttar Pradesh	442028	301871	743899
22	Uttarakhand	357315	193323	550638
23	West Bengal	100000	130000	230000
	Total	2932876	2856982	5789858